

mlc

(TO BE PUBLISHED IN THE DELHI GAZETTE PART-IV EXTRA ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
HOME DEPARTMENT,
5th LEVEL, C WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

No. F.33/334/2024/Home-III/ Part 2/ 330

Dated:01.07.2024

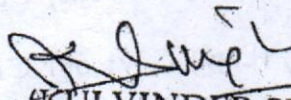
NOTIFICATION

In exercise of the power conferred by Clause (g) of sub-section (4) of Section 329 of the Bharatiya Nagarik Suraksha Sanhita, 2023 read with S.O. 2506(E) dated 28th June, 2024, issued by Ministry of Home Affairs, Government of India, the Lt Governor of National Capital Territory of Delhi, hereby specifies the following officials of Forensic Science Laboratories of Delhi as 'Scientific Expert' for the purpose of Bharatiya Nagarik Suraksha Sanhita, 2023:

- (i) Junior Scientific Assistant with three (03) years of experience
- (ii) Senior Scientific Assistant
- (iii) Junior Scientific Officer
- (iv) Senior Scientific Officer
- (v) Principal Director-cum-Chief Forensic Scientist

This notification shall come into force with immediate effect.

BY ORDER AND IN THE NAME OF THE LT. GOVERNOR
OF THE NATIONAL CAPITAL TERRITORY OF DELHI


(KULVINDER SINGH)
DY. SECRETARY (HOME-III)

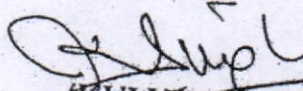
131C

No. F.33/334/2024/Home-III/Part 2/330

Dated 01.07. 2024

Copy forwarded to the following for information and necessary action:-

1. Registrar General, Supreme Court of India, New Delhi
2. Registrar General, Delhi High Court, New Delhi
3. Principal District & Sessions Judge(Hqs), Tis Hazari courts, Delhi
4. Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
5. Secretary, Govt. of India, Ministry of Law, Justice & Legal Affairs, New Delhi
6. Secretary to Hon'ble LG, Delhi
7. Director, Intelligence Bureau, Govt. of India, New Delhi.
8. Director Central Bureau of Investigation, CGO complex, New Delhi.
9. Director, NCRB, M/o Home Affairs, East Block, R.K. Puram, New Delhi.
10. Director, Prosecution Department, Govt. of NCT of Delhi.
11. Director, Forensic Science Laboratory, Rohini, New Delhi.
12. Additional Secretary(UT), M/o Home Affairs, North Block, New Delhi.
13. Commissioner of Police, Delhi Police.
14. Director General (Prisons), Delhi Prisons, Delhi.
15. Secretary (Law), Govt. of NCT of Delhi.
16. Staff officer to Chief Secretary, GNCT of Delhi.
17. PA to Additional Chief Secretary (Home), GNCT of Delhi.


(KULVINDER SINGH)
Dy. Secretary (Home-III)

12/1

(दिल्ली राजपत्र असाधारण के भाग-IV में प्रकाशनार्थ)
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
गृह विभाग,
पांचवा तल, सी-विंग, दिल्ली सचिवालय, आईपीओ एस्टेट, नई दिल्ली

फा0 सं0 33/334/2024/गृ0-III/पार्ट 2/330

दिनांक: 01/07/2024

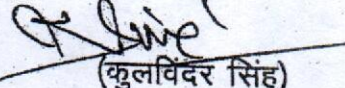
अधिसूचना

गृह मंत्रालय, भारत सरकार द्वारा जारी दिनांक 28 जून, 2024 की एसओ 2506 (ई) के साथ पठित भारतीय नागरिक सुरक्षा संहिता, 2023 की धारा 329 की उप-धारा (4) के खण्ड (छ) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल एतद् द्वारा फोरेंसिक विज्ञान प्रयोगशालाएं, दिल्ली के निम्नलिखित अधिकारियों को भारतीय नागरिक सुरक्षा संहिता, 2023 के प्रयोजनार्थ 'वैज्ञानिक विशेषज्ञ' के रूप में निर्दिष्ट करते हैं :

- (i) कनिष्ठ वैज्ञानिक सहायक, तीन (03) वर्षों के अनुभव सहित
- (ii) वरिष्ठ वैज्ञानिक सहायक
- (iii) कनिष्ठ वैज्ञानिक अधिकारी
- (iv) वरिष्ठ वैज्ञानिक अधिकारी
- (v) प्रधान निदेशक-सह-मुख्य फोरेंसिक वैज्ञानिक

यह अधिसूचना तत्काल प्रभाव से लागू होगी।

राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल
के आदेश से और उनके नाम पर,


(कुलविंदर सिंह)
उप-सचिव (गृह-III)

फा0 सं0 33/334/2024/गृ0-III/पार्ट 2/330

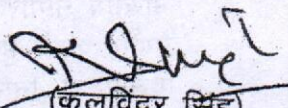
दिनांक: 01/07/2024

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित:-

1. महापंजीयक, भारत का सर्वोच्च न्यायालय, नई दिल्ली ।
2. महापंजीयक, दिल्ली उच्च न्यायालय, नई दिल्ली ।
3. प्रधान जिला एवं सत्र न्यायाधीश (मुख्यालय), तीस हजारी न्यायालयों दिल्ली ।
4. सचिव, गृह मंत्रालय, भारत सरकार, नई दिल्ली ।
5. सचिव, विधि, न्यायिक एवं विधायी कार्य मंत्रालय, भारत सरकार, नई दिल्ली ।
6. सचिव, माननीय उपराज्यपाल, दिल्ली ।
7. निदेशक, आसूचना ब्यूरो, भारत सरकार, नई दिल्ली ।
8. निदेशक, केंद्रीय अन्वेषण ब्यूरो, सीजीओ कॉम्प्लेक्स, नई दिल्ली ।
9. निदेशक, एनसीआरबी, गृह मंत्रालय, ईस्ट ब्लॉक, आर0के0 पुरम, नई दिल्ली ।
10. निदेशक, अभियोजन, राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार ।



11. निदेशक, फोरेंसिक विज्ञान प्रयोगशाला, रोहिणी, नई दिल्ली।
12. अपर सचिव (यूटी), गृह मंत्रालय, नॉर्थ ब्लॉक, नई दिल्ली।
13. आयुक्त पुलिस, दिल्ली पुलिस, नई दिल्ली।
14. महानिदेशक (कारागार), दिल्ली कारागार, दिल्ली।
15. सचिव (कानून), राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार।
16. स्टाफ अधिकारी, मुख्य सचिव, राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार।
17. निजी सचिव, अपर मुख्य सचिव (गृह), राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार।


(कुलविंदर सिंह)
उप-सचिव (गृह-III)

106
20/7/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 40568-40688 Genl./Misc./Circulation/2024

Dated, Delhi the 11 JUL 2024

Sub:- Regarding Forensic Science Laboratories of Delhi.

Forwarded a copy of Notification INo. F.33/334/2024/Home-III/Part 2/330 dated 01/07/2024 and this office bearing diary No. 1373/B dated 06/07/2024 received from Sh. Kulvinder Singh,, Dy. Secretary(Home-III), Governemnt of NCT of Delhi, Home Department, 5th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi (Copy of the Notification enclosed), to be circulated for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi

Encl. As above

Seen

website

SUNIL KUMAR SHARMA
CHAIRMAN
I.T. & DIGITIZATION
DELHI DISTRICT COURT

20/7/2024